RAJYA SABHA

[1 August, 2002]

1 2	3	4
31. West Bengal	72A, 73, 74, 75, 76, 86, 87, 91, 92, 93, 96&97 2, 6, 31, 31 A, 31C, 32, 34, 35, 41, 55, 60, 80 & 8	1951 31
	TOTAL	58112

Complaints against District Manager, Telecom, Mainpuri

†*272. SHRID.P.YADAV:

SHRI GHANSHYAM CHANDRA KHARWAR:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government have received different type of complaints against the present District Manager, Telecom, Mainpuri, during the last two years;

(b) if so, the details thereof, indicating the charges levelled therein; and

(C) the action being taken in this regard?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): (a) Yes, Sir.

(b) The present Telecom District Manager (TDM) Sh. B.B. Singh joined Mainpuri SSA on 06.07.2001. He was on leave from 08.01.01 to 05.07.01. Prior to this the officer was working as TDM Basti from 29.02.2000 to 08.01.2001. The details of complaints received against the officer from 01.07.2000 to 30.06.2002 (i.e. last two years) are:

- i) Regarding shifting Telephone Exchange at disputed building in Basti SSA.
- ii) Regarding corrupt practices in Basti SSA.
- iii) Through various questions raised by the Hon'ble Members of Parliament, Rajya Sabha during the 196th Session of Rajya Sabha (Monsoon) complaints have been made against the present TDM, Mainpuri. The complaints relate to purchase worth lakhs of Rupees for Inspection Quarter, engaging vehicle in the

[†] Original notice of the question was received in Hindi.

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name of his wife in Mainpuri SSA on hiring basis and using departmental vehicle from Residence to Office & claiming transport allowance.

- (c) (i) For case (b) (i) : The allegations could not be proved. Case closed.
 - (ii) For case (b) (ii): The case is under investigation.
 - (iii) for case (b) (iii): These cases have been received recently and investigations have been ordered. To facilitate proper investigations the officer has been transferred from Mainpuri and stands relieved.

Fund for workers of unorganised sector

[†]*273. SHRIMATI SAVITA SHARDA : Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government are considering to set-up a fund for workers of the unorganized sector;

(b) if so, whether Government have taken any steps in this regard, so far; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA): (a) to (c) Government has set up Welfare Funds for some categories of unorganized labour like beedi workers, cine workers and certain non-coal mine workers. It is the endeavour of Government to provide some kind of social security cover to the unorganized workers. The Government has launched "Krishi Shramik Samajik Suraksha Yojana-2001" through the Life Insurance Corporation of India (LIC) in 50 identified districts to cover 10 lakh agricultural workers during the first phase of three years. The scheme envisages life-cum-accident insurance, money back, pension and superannuation benefits to the agricultural workers. The LIC is also operating Jan Shree Bima Yojana, a group insurance scheme for the persons below and marginally above the poverty line. Further, Government is also implementing a number of Plan schemes like Swamjayanti Gram Swarojgar Yojana (SGSY), Sampoorn Gramin Rojgar Yojana (SGRY), Pradhan Mantri Gram Sadak Yojana, etc. for the welfare of workers in

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